Annexure 6

Name of Corporate Debtor : Raheja Developers Limited- Project Raheja Revanta | Date of Commencemnt of CIRP : 8 June 2026 | (Version 5: Pursuant to claims received and updated as on 29 October 2026)

Operational creditors (Employees)

	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
							-			-	-		-	
	Total		-	-	-	-				-		-	-	